

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2002

Dated: 13<sup>th</sup> December, 2022

NOTICE

It has been decided by the competent authority that the hearing of cases in TDSAT fixed for 14<sup>th</sup> to 16<sup>th</sup> December, 2022 shall take place through virtual mode.



Desk Officer

Copy to:

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Registrar, TDSAT.
4. PPS to Hon'ble Chairperson, TDSAT.
5. PS to Hon'ble Member-I, TDSAT.
6. PS to Hon'ble Member-II, TDSAT.
7. PPS/PS/Court Master, TDSAT.
8. TDSAT Website.
9. Notice Board.